

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.209- **C.P. (IB)/214(AHM)2024**
ITEM No.210- **IA/1028(AHM)2024**

Proceedings under Section 95 IBC

IN THE MATTER OF:

HDFC Bank Limited**Applicant**
V/s
Mrs.Hiral Nilambhai Patel Personal Guarantor to M/s.Yours**Respondent**
Ethnic Foods Private Limited

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/FC : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave,
For the PG : Mr. Kuldeep Adesara, Adv.
For the RP : Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

ORDER

C.P. (IB)/214(AHM)2024 & IA/1028(AHM)2024

Ld. Counsel for Personal Guarantor is directed to file reply today, itself. Ld. Counsel for Financial Creditor submitted that he is supporting the report of RP and will not file any further reply.

List for further consideration on 27.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)